

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA 417/2000

Monday the 24th day of April, 2000.

CORAM

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN
HON'BLE MR G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

1. K.M.Sayed
S/o Attath Kasmi
2. M.Abdul Hameed Koya
S/o Late C.G.Muthukoya
3. K.P.Mohammed Koya
S/o P. Shaik Koya
4. M. Attakoya
S/o Late Sheik Koya
5. K.Hajarommabi
D/o late M.K.Cheriya Koya
6. P.Jacob Thomas
S/o P.C.Chacko
7. Shivadhar Tiwary
S/o Sriram Narain Tiwary
8. K.Mohammed
S/o Late V.P.Koyamma
9. P.Sathi Kumaran Nair
S/o late T.P.Pillai
10. Jacob Varkey
S/o Late Varkey
11. G.K.Mohammed
S/o Ibrahim K.
12. Tom Mathew T.,
S/o M.T.Mathai

(All Lecturers in J.N.College, Kadamat)

13. Mohanan Mangalasserry
S/o K.K.Nanu Nambiar
14. P.I.Abdul Nazar
S/o C.M.Sayed Koya
15. K.Cheriyan
S/o C.Koshy
16. Asparpal Singh
S/o Jagat Singh

17. M.K.Shamsuddin
S/o Mohammed M.K.

(All Lecturers in M.G.College, Andrott
(By advocate Mr K.P.Dandapani)

...Applicants

Versus

1. Union of India
represented by Secretary to Government
Ministry of Human Resources Development
Department of Education
New Delhi.

2. The Administrator

Union Teerritory of Lakshadweep
Kavaratti.

3. The Director of Education
Union Territory of Lakshadweep
Kavaratti.

Respondents

(By advcoate Mr P.R.Ramachandra Menon)(rep)

The application having been heard on 24th April, 2000,
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

The grievance of the applicants, seventeen in number, who are Lecturers in Government J.N.College and Government M.G.College in the Union Territory of Lakshadweep is that they are not being granted senior scale/selection grade even after they completed the required length of service while the said grades are being granted to people similarly situated like them, for instance, Lecturers in the Centre for Post-graduate Studies, Pondicherry. The applicants have made individual representations to the second respondent (A5 to A-17) which have not been considered and disposed of. Under these circumstances, the applicants have filed this application for the following reliefs:

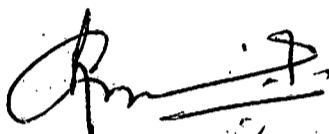
- (i) call for the records leading to the case.
- (ii) direct the 2nd respondent to consider A-5 to A17 representations and also the identical representation as that of A17 submitted by the applicants.
- (iii) direct the second respondent to extend the benefit of granting senior scale/selection grade to all the applicants as indicated in A-4 chart and all consequential benefits arising therefrom.
- (iv) such other appropriate writ, order or direction as this Hon'ble Tribunal may deem fit and proper in the circumstances of the case.

2. When the application came up for hearing, learned counsel for the respondents suggested that if the applicants would make a joint and consolidated representation to the second respondent, the same would be considered in the light of rules and instructions on the subject and appropriate reply given to the applicants. Learned counsel of the applicants stated that the application may be disposed of with appropriate directions.

3. In the light of what is stated above, the application is disposed of permitting the applicants to make a joint and consolidated representation projecting their grievances in regard to selection grade and senior scale, to the second respondent within one month from today and with a direction to

the second respondent that if such a representation is received the same shall be considered by him in the light of the rules and instructions on the subject and a ~~speaking~~ order be given to the applicants within three months from the date of receipt of the representation. No costs.

Dated 24th of April, 2000.



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER

aa.



A. V. HARIDASAN
VICE CHAIRMAN

Annexures referred to in this order:

A-5 to A-17: True copies of the representations by applicants No. 1 to 13 before the second respondent on 4.6.99, 29.2.2000 and 2.11.99.

A-4: Chart showing details of date of applicants' joining in service, dates on which senior scales and selection grades due.